

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 115
(IB)-1464(PB)/2018

IN THE MATTER OF:

a'XYKno Capital Services Pvt. Ltd.

.... Applicant/petitioner

Vs.

Rattan India Power Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 07.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Vikram Hegde, Mr. Shantanu Lakhota,
Mr. Abhinav Gonnade, Advs. with Mr. V.
Venkata Siva Kumar, C.A.

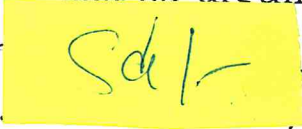
For the respondent


Mr. Alok Dhir, Ms. Mallika Chadha, Advs.

ORDER

Pleadings are complete.

List for arguments on 18.03.2020.

—  —
(S.
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)